

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/ 6790 /A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench

Dated Guwahati, 16^H December, 2021.

Sub:- Casual Leave.

Ref:- No. HC(IB)-IT/I/2018/(Vol-I) dated 15.12.2021.

Sir,

With reference to the above, I am directed to inform you that Shri Lobsang Tenzin, District and Sessions Judge, Lower Subansiri, District, Ziro has been granted **casual leave for one day on 18.12.2021**. A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/6791/A, dated 16.12.2021

Copy to:

1. Shri Lobsang Tenzin, District and Sessions Judge, Lower Subansiri,
District, Ziro.

✓ 2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rda